

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00356/2020

Dated Tuesday the 2nd day of March Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

K.P.Sudhakaran,
Junior Engineer (QS and C),
O/o. The Assistant Garrison Engineer (I) (AF),
Redfields Post, Coimbatore 18.Applicant

By Advocate M/s. V. Vijay Shankar

Vs

1.The Union of India,
rep by the Engineer in Chief Branch,
Military Engineering Service,
Directorate General (Personnel),
Kashmir House, Rajaji Marg, New Delhi 11.

2.The Chief Engineer,
Headquarters, Southern Command, Pune 411001.

3.The Chief Engineer,
No. 2 DC Area MES Rd, Yeshwanthpur Post,
Air Force, Bangalore 560022.

4.The Commander Works Engineer (AF) South, Bangalore.

5.The Assistant Garrison Engineer (I) (AF),
Redfields Post, Coimbatore 18.Respondents

By Advocate Mr. R. S. Krishnaswamy

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

When the matter is taken up for hearing, counsel for the applicant submits that he wants to withdraw this OA.

2. Hence, OA is dismissed as withdrawn.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

02.03.2021

SKSI